



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 15TH JUNE, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

**HON'BLE MR JUSTICE N KOTISWAR SINGH
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	Review.Pet./1/2018 BEFORE HON'BLE N. KOTISWAR, J AND HON'BLE KH. NOBIN, J	UNION OF INDIA Vs SHRI N. LEIYE THROUGH LEGAL HEIR N. MAYONMI	MR S SAMARJEET CGC	GA
<u>ADMISSION NSA</u>				
2)	W.P.(CrI.)/7/2018	THANGNEO SINGSIT Vs STATE OF MANIPUR	MR. TH BABLOO	PP (HC)
<u>ADMISSION PIL</u>				
3)	PIL/9/2015 WITH REPORT	RG HCM Vs STATE OF MANIPUR AND 4 ORS	A BIMOL	AG MR. P TAMPHAMANI MS. H BISHESHWARI MR. RS REISANG, SR.GA MR. R DANIEL MR. S RUPACHANDRA, ASG
4)	PIL/28/2016 WITH REPORT	MAKIUREIYANG GONMEI Vs STATE OF MANIPUR AND 3 ORS	MR AG CHINGKHINGONG MR D JULIUS RIAMEI	AG MR. P TAMPHAMANI MR S SURESH CGC MR. S RUPACHANDRA, ASG MR ASG
5)	PIL/32/2017	SHRI ATHOKPAM INDRAKUMAR SINGH Vs STATE OF MANIPUR	MR. A JAGJIT	MR. P TAMPHAMANI AG

6)	PIL/41/2017	IN RE EFFECTIVE IMPLEMENTATION OF PREVENTION OF CRUELTY TO ANIMAL ACT, 1960 AND ITS RULES Vs STATE OF MANIPUR	A ROMENKUMAR AMICUS CURIAE XXX	AG MR. P TAMPHAMANI XXX
7)	PIL/2/2018	CH NIMAI SINGH Vs RESERVE BANK OF INDIA	MR. L RAJU MR. Y NIRMOLCHAND	MR. N JOTENDRO MS M PUNAM MS MC LINTHOINGAMBEE AG MR. P TAMPHAMANI GA
8)	PIL/3/2018	IN RE EFFECTIVE IMPLEMENTATION OF WELFARE SCHEMES INCLUDING WIDOW PENSION SCHEMES ETC. IN THE STATE Vs STATE OF MANIPUR	XXX	AG MR. P TAMPHAMANI XXX
ADMISSION				
9)	WA/51/2017	STATE OF MANIPUR Vs SHRI LOUREMBAM JILA SINGH	MR. A ROMMEL MR. N IBOTOMBI	MR. TARUNKUMAR MR. S RUPACHANDRA, ASG
10)	With MC(WA)/50/2017	STATE OF MANIPUR Vs SHRI LOUREMBAM JILA SINGH	MR. A ROMMEL MR. N IBOTOMBI	MR. S RUPACHANDRA, ASG
11)	CONT.CAS(C)/250/2017	K DEVANANDA SHARMA Vs H DELEEP SINGH, IAS	MR. S BISWAJIT	MR RK DEEPAK SINGH MR S SAMARJEET CGC XXX
12)	CONT.CAS(C)/251/2017	OINAM RAJEN SINGH Vs H DELEEP SINGH, IAS	MR. S BISWAJIT	MR DR RK DEEPAK MR S SAMARJEET CGC XXX
13)	MC(Mat.App.)/6/2018	SHRI LAIPHRACKPAM NANDAKESHO SINGH Vs SMT. LAISHRAM NINGOL LAIPHRACKPAM (O) KANANBALA DEVI	MR. K RABEI	XXX
14)	With Mat.App./6/2018	SHRI LAIPHRACKPAM NANDAKESHO SINGH Vs SMT. LAISHRAM NINGOL LAIPHRACKPAM (O) KANANBALA DEVI	MR. K RABEI	XXX
15)	W.P.(CrI.)/8/2018	WAHENGBAM RAMANANDA @ LUWANGNGAMBA Vs DISTRICT MAGISTRATE, IMPHAL EAST MANIPUR	MR. CH NGONGO	GA

16)	CONT.CAS(C)/48/2018	MRS. LEIVON ROSMI KOM Vs SHRI M. YAISKUL SINGH, IAS	MR. KH SAMARJIT MR. M RAKESH	MR. Y PAIKHOMBA MR. P TAMPHAMANI MR. TAMPHAMANI MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND XXX
17)	WP(C)/317/2018	SURJAKUMAR OKRAM Vs STATE OF MANIPUR	MR. A ROMMEL MR. N IBOTOMBI	MR TH SUKUMAR, ADDL. GA
18)	With PIL/7/2017	A SUSHILKUMAR SINGH Vs STATE OF MANIPUR AND 15 ORS	Mr H PARMANANDA MR. A JAGJIT	AG MR. P TAMPHAMANI
19)	With PIL/9/2017	RAJ KUMAR JOYSANA SINGH Vs STATE OF MANIPUR AND 16 ORS	Mr Th Roson Mr N TEJKUMAR MR. M HEMCHANDRA	AG MR. P TAMPHAMANI GA
20)	With PIL/10/2017	MD SABIR AHMAD Vs STATE OF MANIPUR AND 13 ORS	MR. TH JUGINDRO MR. TH MANIHAR	AG MR. P TAMPHAMANI GA
21)	With PIL/16/2018	RAJ KUMAR JOYSANA SINGH Vs STATE OF MANIPUR	Mr JUNO REHAMAN MR. M HEMCHANDRA	AG MR. P TAMPHAMANI
22)	With WP(C)/122/2018	SURJAKUMAR OKRAM Vs STATE OF MANIPUR	MR. A ROMMEL MR. N IBOTOMBI	MR. P TAMPHAMANI AG

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23)	WP(C)/92/2013 WITH ENQUIRY REPORT	PHN MO MANGOLNGANBI DEVI Vs UNION OF INDIA AND 4 ORS	MR. KHAIDEM MANI	MR S SURESH CGC MS. BABITA TH MR. S SURESH, SC
24)	With W.P.(CrI.)/25/2013 WITH ENQUIRY REPORT	HAMIDA Vs STATE OF MANIPUR AND ORS	MR. KHAIDEM MANI	Mr S SURESH CGC GA
25)	WP(C)/455/2013	PISHAK BIBI AND ANR Vs STATE OF MANIPUR AND ORS	MS. BABITA TH MR. H MAIPAKSANA MR. N JOTENDRO	MR. SERTO T KOM GA
26)	MC(WA)/18/2018 WITH WA 6/2017 (D/O)	SHRI OINAM MUHINDRO SINGH Vs SHRI L DHARENDRA SINGH	SYED MURTAZA AHMED	GA
27)	MC(WA)/31/2018	I GULAP SINGH Vs T (N) S (O) IBEMHAL DEVI	MR. I LALITKUMAR	GA
28)	With WA/41/2006	T.N S.O IBEMHAL DEVI Vs I.GULAP @ GOLAP SINGH		
29)	With MC(WA)/62/2006	T.N S.O IBEMHAL DEVI Vs I.GULAP @ GOLAP SINGH		

HEARING PART HEARD

30)	Mat.App./3/2017 WITH Mat.App. 9/2016 (D/O), & LC RECORD FIXED	NINGTHOUJAM (O) JATI DEVI Vs NINGTHOJAM (O) RADHE DEVI	MR. TH MAHIRA	MR. T RAJENDRA
31)	Crl.J.A/1/2018 WITH PAPER BOOK & LC RECORD FIXED	P JOYKUMAR@SAHAJAHAN Vs STATE OF MANIPUR	MR. M GUNEDHOR	PP (HC)
32)	With MC(Crl.J.A.)/1/2018 WITH PAPER BOOK & LC RECORD FIXED	P JOYKUMAR@SAHAJAHAN SINGH Vs STATE OF MANIPUR	MR. TH SHANTIKUMAR	PP (HC)
<u>HEARING</u>				
33)	WP(C)/703/2012 FIXED	K JADUMANI SINGH AND ANR Vs STATE OF MANIPUR AND 3 ORS	MR. Y PAIKHOMBA MR L DHANANJOY MR. KH SAMARJIT	GA MR S SAMARJEET CGC
34)	WP(C)/936/2016 FIXED	JIM GOLDEN THINGUJAM Vs STATE OF MANIPUR AND 3 ORS	MR RK DEEPAK SINGH MR. KH LUPENJIT MR DAVID BOON MR. AJOY PEBAM MR A ROMESH MR. I NARESHKUMAR MR. A MOHENDRO	MS. REBATI MR. KH TARUNKUMAR MR. N KUMARJIT MR. P TAMPHAMANI MR ADDL. AG
35)	Mat.App./2/2017 WITH LC RECORD FIXED	NIENGNEILHING Vs LALHNEZO @ LALEHNEZO	MR. T RAJENDRA	MR. A ROMMEL MR. N IBOTOMBI
36)	Mat.App./1/2018 FIXED	SMT THOUNAOJAM (N) HAOBAM (O) NEELAM Vs SHRI HAOBAM KEDAR RUDESH	MR. H MAIPAKSANA	MR P. IBOMCHA SINGH MR L ROMIKANTA MR. PH SANAJAOBA XXX

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. L GUNINDRO 08-06-2018 To 18-06-2018
- 2) MR. S JOYCHANDRA 11-06-2018 To 20-06-2018
- 3) MR. RK TOMMA 11-06-2018 To 20-06-2018
- 4) MR. TH MANIHAR 12-06-2018 To 21-06-2018

**(R.K. MEMCHA DEVI)
REGSTRAR (JUDL.)**